

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP (IB) No.58/9/AMR/2020		9 Of IBC	Premium Transmission Pvt Ltd Vs BGR Energy Systems Ltd
	IA(IBC)/11/2023	60(5) of IBC	BGR Energy Systems Limited (CD) Vs. Premium Transmission Private Limited (OC)

ORDER

Mr.Suryateja Peri, Proxy counsel for the OC present. Mr.Sankarnarayanan Gopalan, representative of the CD present and seeks further time for engaging another counsel. He has been time and again reminded that they have been taking time on one pretext on the other. By the next date of hearing, if the counsel is not engaged, the matter would be heard and decided on merits. List the matter on 08.06.2023.

List the IA along with main CP on 08.06.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**

RSN